

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA NO.157/2017, 158/2017 and 159/2017

IN

CP NO. 65(ND)/2013

RT CP NO. 56/Chd/Pb/2016

Purshotam Kumar

Versus

...Petitioner.

M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Mr.Pradeep Nauharia, Advocate for Dr. Rajansh Thukral,
Advocate for petitioner.
Mr. Deepak Goyal, Advocate for respondents No.1 to 4

Notice of CA Nos.157/2017, 158/2017 and 159/2017 to the respondents. Copies of same have been supplied to the counsel for respondents as stated by the learned counsel for petitioner.

List the matter for arguments on 23.11.2017. Reply to the applications by the respondents be filed at least a week before the date fixed with copy advance to the counsel opposite.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

October 06, 2017

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